

**National Institute of Mental Health and Neuro-Sciences (NIMHANS),
Bangalore**

**THE MINISTER OF HEALTH AND FAMILY WELFARE; AND MINISTER OF
CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA):**I beg to move the
following:

?That in pursuance of clause (l) of sub-section (1) of Section 5 of the National Institute of Mental Health and Neuro-Sciences (NIMHANS), Bangalore Act, 2012, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of the National Institute of Mental Health and Neuro-Sciences (NIMHANS), Bangalore subject to the other provisions of the said Act and rules made thereunder.?

माननीय सभापति:प्रश्न यह है:

"कि राष्ट्रीय मानसिक स्वास्थ्य और स्नायु-विज्ञान संस्थान (निमहन्स), बैंगलोर अधिनियम, 2012 की धारा 5 की उप-धारा (1) के खण्ड (ठ) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से, जैसा अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों तथा उसके अधीन बनाये गये नियमों के अध्याधीन राष्ट्रीय मानसिक स्वास्थ्य और स्नायु-विज्ञान संस्थान (निमहन्स), बैंगलोर के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।"

प्रस्ताव स्वीकृत हुआ।

12.06 hrs